

DIVISION BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/142(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	THE BANK OF BARODA LIMITED VS MR. ARUP THAKUR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Avik Chaudhari, Adv.] For the Resolution Professional
Ms. Shruti Majumdar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the resolution professional present.
2. It is submitted that the resolution professional at present is already consolidating the claims, which was received from the creditors.
3. Since no IA is on Board today.
4. List this matter for further consideration on **09.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.